

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2019 &
IA NO. 304 OF 2019**

Dated : 28th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Tata Power Delhi Distribution Limited ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar
Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Somesh Srivastava

ORDER

Learned counsel Mr. Shri Venkatesh accepts notice on behalf of Respondent No.1.

Issue notice to other Respondents returnable on 11.07.2019. Dasti, in addition, is permitted.

List the matter on **11.07.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**